GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. †2632 ANSWERED ON 27.12.2018

RAIN WATER HARVESTING

†2632. DR. BANSHILAL MAHATO

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government has taken adequate measures for effective implementation of rain water harvesting programmes and if so, the details thereof;

(b) the details of financial assistance provided to different States including Chhattisgarh under the said programmes during the last three years and the current year, State-wise;

(c) the technology being used for rain water harvesting at present;

(d) whether the Government proposes to develop/implement any new technique for rain water harvesting; and

(e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (e) Water being a State subject, initiatives on water management including conservation / protection and artificial recharge to ground water in the Country is primarily States' responsibility. However, steps taken by the Central Government for conservation of ground water are available at the following URL http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_2.pdf.

A document titled "Rain water Harvesting Techniques To Augment Ground Water" is available on the website (http://cgwb.gov.in/documents/RWH_GUIDE.pdf) of Central Ground Water Board, Ministry of Water Resource, River Development and Ganga Rejuvenation. Also, "Manual on Artificial Recharge to Ground Water" has been prepared and is available on the same website (http://cgwb.gov.in/documents/Manual%20on%20Artificial%20Recharge%20of%20Ground%20Wa ter.pdf). The documents deal with various aspects of rain water harvesting such as need, advantages and design considerations as well as potential areas and methods and techniques in rural and urban areas etc. //2//

Central Ground Water Board (CGWB) has also prepared a conceptual document entitled "Master Plan for Artificial Recharge to Ground Water – 2013. The Master Plan envisages construction of about 1.11 crore artificial recharge structures in urban and rural areas to augment the ground water. The Master Plan is a conceptual document depicting the type and number of different artificial recharge structures which are feasible under the prevalent hydrogeological conditions in a State. The Master Plan has been circulated to the States/UTs for its implementation and is also available in public domain. The Master Plan envisages construction of artificial recharge / water conservation structures mainly through ongoing Central/State Schemes.

An Inter-Ministerial Committee has been constituted on the direction of Cabinet Secretariat on the subject "Push on Water Conservation activities" under the Chairmanship of Secretary, MOWR, RD & GR with concerned Central Ministries and States as members of the Committee. The Committee meets from time to time to discuss issues concerning water conservation.

As per information received from M/o Housing & Urban Affairs, three cities of the State of Chhattisgarh viz. Raipur, Bilaspur and Naya Raipur have been selected to be developed as Smart Cities. Year-wise and City-wise details of funds released and expenditure incurred by Cities (including cities of Chhattisgarh) for development of Smart Cities are at **Annexure - I**. Some of the core infrastructure elements in a Smart City would include adequate water supply including waste water recycling and storm water reuse, sanitation including solid waste management, rain water harvesting, smart metering etc.

State-wise details of number of works on water conservation and water harvesting completed under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are given at Annexure - II.

Annexure referred to in reply to parts (a) to (e) of Unstarred Question No. †2632 to be answered in Lok Sabha on 27.12.2018 regarding "Rain Water Harvesting"

Year-wise and City-wise details of funds released and expenditure incurred by Cities (including cities of chhattisgarh) for development of Smart Cities

(in Rs. crores)

S.N.	State	Name of cities	During 2015-16	During 2016-17	During 2017-18	During 2018-19	Total released
1	Andhra Pradesh	Vishakhapatnam	188	8		221.83	291
		Tirupati	2	92	102	-	196
		Kakinada	190	6		194.63	196
		Amaravati			18	100.83	194
2	Andaman & Nicobar Islands	Port Blair		194	2	-	196
3	Arunachal Pradesh	Pasighat	2		18	2.00	54
5	i inditacitar i fadebit	Itanagar				2.00	52
4	Assam	Guwahati	2	189	5	3.38	196
5	Bihar	Muzaffarpur	2		17	1.48	56
5	Dina	Bhagalpur	2	63	131	0.37	196
		Biharsharif	2			2.00	55
		Patna			18	4.00	104
6	Chandigarh	Chandigarh	2	71	123	15.72	196
7	Chhattisgarh	Raipur	2	94.5	99.5	47.25	190
/	Ciniattisgain	Bilaspur	2	94.5	18	8.82	58
		Naya Raipur			18	8.82 18.00	<u> </u>
0	Daman & Diu	Diu				0.42	118
8		Silvassa		2		0.42	<u> </u>
- -	Dadar & Nagar Haveli						
10	Delhi	New Delhi Municipal Council	2	194		50.36	196
11	Goa	Panaji	2		110.2	23.83	118.2
12	Gujarat	Gandhinagar	2		18	19.88	110
		Ahmedabad	2	194		187.92	196
		Surat	2	194		290.75	291
		Vadodara	2		109	71.94	196
		Rajkot	2		19	22.71	110
		Dahod	2		17	0.36	59
13	Haryana	Karnal	2		17	1.45	53
		Faridabad	2	92	102	12.45	196
14	Himachal Pradesh	Dharamshala	2	188	6	37.36	196
		Shimla			18	1.15	54
15	Jharkhand	Ranchi	2	92	102	22.52	196
16	Jammu & Kashmir	Jammu/ Srinagar		2		1.60	2
		Srinagar			18	4.22	52
		Jammu			18	15.00	54
17	Karnataka	Mangaluru	2		109	6.84	117
		Belagavi	2	194		14.72	196
		Shivamogga	2		109	6.45	117
		Hubballi-Dharwad	2		109	7.79	117
		Tumakuru	2		109	20.02	117
		Davanagere	2	194		21.90	196
		Bengaluru					53
18	Kerala	Kochi	2	194		4.58	196
		Thiruvananthapuram			18	0.90	52
19	Lakshadweep	Kavaratti				0.01	50
20	Madhya Pradesh	Bhopal	188	8		196.00	289
20	Madnya Pradesh	Indore	188	8		190.00	196
		Jabalpur	2	194		190.62	196
		Gwalior	2	92	102	109.61	<u>196</u> 196
		Sagar	2	92	102	0.59	<u>196</u> 56

		Satna	2		18	3.78	190
		Ujjain	2	92	102	14.05	196
							Cont
21	Maharashtra	Pimpri Chinchwad	2		18	-	196
		Nashik	2	92	102	15.73	196
		Thane	2	62	132	31.29	196
		Greater Mumbai	2			-	2
		Amravati	2			0.65	2
		Solapur	2	194		27.81	196
		Nagpur	2	92	102	111.80	196
		Kalyan-Dombivali	2	92	102	6.61	196
		Aurangabad	2	92	102	5.60	196
		Pune	2	194		83.21	196
22	Manipur	Imphal	2		109	0.99	111
23	Meghalaya	Shillong	2			-	2
24	Mizoram	Aizawl	2		53	2.00	55
25	Nagaland	Kohima	2		109	2.00	111
26	Odisha	Bhubaneshwar	190	6		162.46	196
		Raurkela	2		188	7.57	190
27	Puducherry	Puducherry	2		98	0.30	102
28	Punjab	Ludhiana	2	194		12.45	196
		Jalandhar	2		27	10.84	56
		Amritsar	2		27	8.88	56
29	Rajasthan	Jaipur	188	8		63.25	196
		Udaipur	161.2	34.8		28.86	196
		Kota	2	91	103	49.82	196
20	0111	Ajmer	2	92	102	74.48	196
30	Sikkim	Namchi	2		109	112.01	196
21		Gangtok			17	16.85	51
31	Tamil Nadu	Tiruchirapalli	2		18	2.00	125
		Tirunelveli	2		18	37.71	60
		Dindigul	2			-	2
		Thanjavur	2		109	18.76	117
		Tiruppur	2		18	26.95	108
		Salem Vellore	2		109	81.21	117
			2		109	1.07	117
		Coimbatore	2	188	6 109	150.27	196
		Madurai Erode	2			12.91	117
			2			64.51	<u>190</u> 60
		Thoothukudi	2		18	3.32	
22	Talangana	Chennai	2	188	6	142.63	<u>196</u> 54
32	Telangana	Karimnagar Greater Warangal	2 2	92	18	0.73	<u> </u>
33	Tripura	Agartala	2	63	131	13.70 13.49	<u> </u>
34	Uttar Pradesh	Moradabad	2			1.04	54
54	Uttar Pradesh	Aligarh	2		19	1.04	<u> </u>
		Saharanpur	2		19	0.81	<u> </u>
		Bareilly	2			1.38	55
		Jhansi	2		36	2.49	<u> </u>
			2		109	2.49	117
		Kanpur Allahabad	2		109 19	29.14	117
		Lucknow	2	66.2	127.8	5.06	196
		Varanasi	2		127.8	5.00 59.16	<u>196</u> 196
		Ghaziabad	2		109	0.60	196
			2		109	29.65	<u> </u>
		Agra Rampur	2			-	
		Merrut/Raebareli			2	0.21	2
25	Littorelshand					-	2
35 36	Uttarakhand West Bengal	Dehradun New Town Kolkete	2		18	2.79	<u>56</u>
30	west Bengal	New Town Kolkata	2			-	52
		Bidhannagar	2			-	2 2
		Durgapur	2			-	
		Haldia	2			-	2

Annexure referred to in reply to parts (a) to (e) of Unstarred Question No. †2632 to be answered in Lok Sabha on 27.12.2018 regarding "Rain Water Harvesting"

		2016-2017		2017-2018		2018-2019	
S.		Phy.		Phy.	Fin.(in	Phy.	Fin.(in
No.	State	(Nos)	Fin. (in Lakhs)	(Nos)	Lakhs)	(Nos)	Lakhs)
1	ANDHRA PRADESH	87343	28404.18	42886	45212.96	48503	24013.81
	ARUNACHAL						
2	PRADESH	591	439.86	87	293.57	9	122.69
3	ASSAM	915	5718.88	2020	2661.42	1439	597.39
4	BIHAR	3968	10069.83	6382	7903.2	3572	1459.23
5	CHHATTISGARH	17013	53458.65	18949	32615.01	16585	13846.56
6	GOA	7	3.87	2	0.79	0	0
7	GUJARAT	7495	9742.41	7372	7321.63	4099	2884.38
8	HARYANA	741	4194.37	675	3042.92	354	666.53
9	HIMACHAL PRADESH	7014	5701.07	6198	4667.35	5882	1825.16
10	JAMMU AND KASHMIR	3615	3071.31	3000	2668.17	1054	285.47
11	JHARKHAND	104334	60939.6	49523	9469.01	10538	1299.39
12	KARNATAKA	24861	38295.77	20026	27066.4	12586	8394.37
13	KERALA	46132	47214.59	27434	42419.28	9816	3429.09
14	MADHYA PRADESH	24170	46932.12	19328	31501.59	13294	15733.81
15	MAHARASHTRA	22203	25810.83	14688	14260.34	14200	6071.99
16	MANIPUR	546	2159.63	178	650.08	116	206.46
17	MEGHALAYA	1239	6418.83	834	5539.61	251	588.66
18	MIZORAM	476	1026.09	814	1406.97	775	1700.27
19	NAGALAND	701	2441.35	385	5532.34	0	0
20	ODISHA	12014	16570.43	5480	5796.95	1411	848.38
21	PUNJAB	190	389.26	192	272.17	79	44.76
22	RAJASTHAN	16013	70114.87	10497	30001.22	5879	5116.01
23	SIKKIM	248	1200.18	149	486.15	80	44.62
24	TAMIL NADU	6420	46772.58	10199	50242.29	9671	12722.76
25	TELANGANA	115462	26343.49	65259	12481.27	7585	1822.3
26	TRIPURA	6532	14763.75	7151	6092.6	1585	654.36
27	UTTAR PRADESH	44850	94624.83	29778	37219.07	13939	10425.74
28	UTTARAKHAND	3926	4552.22	6401	5141.06	4067	1498.41
29	WEST BENGAL	33077	75787.11	35724	32362.54	25110	1603.86
	ANDAMAN AND						
30	NICOBAR	49	3.95	5	5.4	0	0
	DADRA & NAGAR						
31	HAVELI	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0
33	LAKSHADWEEP	0	0	0	0	0	0
34	PUDUCHERRY	16	94.26	35	187.88	7	37.61
	Total	592161	703260.17	391651	424521.24	212486	117944.07

Water Conservation and Water Harvesting Completed under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)